

निर्माण लागत के सभी पहलुओं पर विचार करने के लिये एक प्रशुल्क आयोग वर्ष 1957 में और दूसरा 1960 में नियुक्त किया गया था;

(ख) क्या यह भी सच है कि इन दोनों आयोगों ने अपने प्रतिवेदन सरकार को दे दिये हैं;

(ग) यदि हाँ, तो क्या उपरोक्त प्रतिवेदनों की एक-एक प्रति सभा पटल पर रख दी जायेगी; और

(घ) यदि नहीं, तो उसके क्या कारण हैं?

**औद्योगिक विकास, आंतरिक व्यापार तथा सन्नाय-कार्य मंत्री (श्री फखरुद्दीन अली अहमद):** (क) प्रशुल्क आयोग को एक बार अगस्त, 1955 में तथा दूसरी बार मई, 1966 में मोटर गाड़ियों के कम्पनी से निकलने समय के उचित मूल्य तथा उचित विक्रय मूल्य के बारे में जांच करने तथा उस पर अपनी सिफारिशें देने को कहा गया था।

(ख) जी, हाँ।

(ग) प्रशुल्क आयोग द्वारा अक्टूबर, 1956 में प्रस्तुत प्रतिवेदन को 19 मार्च, 1957 में तथा अगस्त, 1968 में प्रस्तुत प्रतिवेदन को 19 नवम्बर, 1969 को सभा-पटल पर रख दिया गया था।

(घ) प्रश्न ही नहीं उठता।

#### Cost of Production of Steel

\*500. SHRI S. R. DAMANI: Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:

(a) whether it is a fact that the cost of production of steel items in India is much higher than in other countries;

(b) if so, how our costs compare with those obtaining in U. S. A., U.S.S.R. and Japan for 100 tonnes of steel;

(c) the steps being taken to reduce the cost of production by the Hindustan Steel Limited?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT): (a)

to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-2303/69.]

#### Revision of Electoral Rolls

\*501. SHRI SHRI CHAND GOYAL: Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:

(a) whether the Election Commission has undertaken the task of the revision of electoral rolls in the country;

(b) whether the persons who will come of age on the qualifying date for the 1972 General Elections, will also be enrolled; and

(c) if so, the details thereof?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI GOVINDA MENON): (a) Yes, Sir.

(b) and (c). Under the revision now in progress all persons who will not be less than 21 years of age on the 1st January, 1970, will be included in the revised electoral rolls for the year 1970. As the countrywide general elections for 1972 will have to be held in February-March of 1972, persons who will come eligible for registration as electors on the 1st January, 1971 will be included in the electoral rolls for the 1972 General Elections. To facilitate such inclusion the names of eligible persons who will not be less than 21 years of age on or before the 1st January, 1971, are also being collected in a separate list by the enumerators appointed for the current revision. Under the existing law it will not be possible to include the names of persons who will be eligible as electors on the 1st January, 1972, in the electoral rolls which will be used for 1972- General Elections.

#### Manufacture of Cables in Private Sector

\*502. SHRI R. K. BIRLA: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the Indian Electrical Manufacturers Association, Bombay has declared that there would be no shortage of telephone cables in the country, if the private sector was allowed to utilise its idle capacity;

(b) whether it is also a fact that the proposal to allow the expansion of the private sector units to meet the shortage of cables in the Fourth Plan is likely to be shelved ;

(c) if so, the reasons therefor ;

(d) whether the views of the cable manufacturers in the private sector were ascertained before taking a decision ;

(e) to what extent the cable manufacturers in the private sector have to suffer losses on account of a shift in the Government's policy ; and

(f) in what way the shortage of cables is likely to be met ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Indian Electrical Manufacturers' Association, has written about the desirability of permitting Private Sector Industries to manufacture tele-communication cables in the context of the likelihood of imports and under utilisation of manufacturing capacity in the Private Sector.

(b) and (c). The proposal to permit Private Sector cable units to manufacture tele-communication cables is still under examination.

(d) and (e). Do not arise.

(f) Shortage, if any, after taking into account the optimum indigenous production, will have to be met through imports to the extent foreign exchange resources available for the purpose.

### हिन्द 'स्वीपर' सेवक समाज

\*503. श्री शिवचरण लाल : क्या विधि तथा समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) हिन्द 'स्वीपर' सेवक समाज को प्रति वर्ष कितना अनुदान दिया जाता है ;

(ख) क्या यह सच है कि इस अनुदान का उपयोग 'बेरोजगार' स्वीपरों को रोजगार दिलाने तथा विधवाओं तथा गरीब लोगों की सहायता करने के लिये किया जाता है ; और

(ग) उपरोक्त समाज कब स्थापित किया

गया था ; इसकी स्थापना के मुख्य उद्देश्य तथा इसके संस्थापकों के नाम क्या हैं ?

विधि मंत्रालय और समाज कल्याण विभाग में राज्य मंत्री [डा० (श्रीमती) कृष्णरेखु गुह] : (क) 1966-67, 1967-68, 1968-69 के वर्षों के दौरान क्रमशः 27,392 रुपये 52,412 रुपये तथा 82,521 रुपये की वार्षिक अनुदान दी गईं। 1969-70 के दौरान अब तक 60,453 रुपये की राशि दी जा चुकी है।

(ख) यह अनुदान 10 समाज कल्याण एवं शिक्षा केन्द्र चलाने, टोकरी निर्माण केन्द्र चलाने, सफाई प्रदर्शनी, 10 जिलों में मेहतरों और समारंजकों में कल्याण कार्य करने के लिये सामाजिक कार्यकर्त्ताओं को नियुक्त करने तथा समाज के अन्य प्रशासनिक खर्च के लिए दी जाती है।

(ग) समाज को स्वर्गीय पंडित गोविन्द बल्लभ पन्त ने स्थापित किया था और यह संस्था पंजीकरण अधिनियम, 1860 के अधीन पंजित है। इसके मुख्य उद्देश्य मेहतरों तथा समारंजकों का आर्थिक, शैक्षणिक और सामाजिक विकास करना, उन्हें आत्मनिर्भर और स्वावलम्बी बनाना तथा उन्हें राष्ट्र निर्माण कार्य में अपना भाग देने लायक बनाना है।

### Differences between Hindustan Steel Ltd., and Managements of Steel Plants

\*504. SHRI PREM CHAND VERMA : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether it is a fact that very frequently there were differences on the working of the steel plants, between the Hindustan Steel Limited and the managements of the steel plants ;

(b) whether it is also a fact that the General Manager of the Plants have been pressing for more autonomy ;

(c) whether it is further a fact that due to this lack of co-operation, there has been a great deal of loss in production ;

(d) if so, the measures adopted to avoid this friction and consequent loss ; and